

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 215 of 2014**

**Dated:- 28<sup>th</sup> August, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. Inderjit Kapoor, Technical Member**

**In the matter of:-**

**Vaayu (India) Power Corporation Pvt. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M G Ramachandran  
Mr. Kumar Mihir  
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.  
Ms. Mandhakini Ghosh for R-2 to R-7

**ORDER**

Mr. M. G. Ramachandran, Learned Counsel for the Appellant has finished his arguments.

Post the matter for reply submissions on **12.10.2015.**

**(Inderjit Kapoor)  
Technical Member  
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**(Justice Surendra Kumar)  
Judicial Member**